NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 44/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: M/s. Ace Oilfield Supply Inc. & Anr.

V/s.

M/s. Oil Tools International Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1. Adv. Vidya Nan For Kesp No.	de Advocate	Vodya Masso
P. Cs. Anshul Bha	th PCS	
	For Res. No. 1 to 4	Thy
3. Adr. Rahul Marichania	2 0 14	
and mr. B. Hand	tawally Coursel	Marin
alongwith Adv. P.B. Colo and Mr. Rothmash ki ilb. Cs Anstrul Bhall	amath Coursel	
		Quelha
4) Ms. Anubha Si	Petitioner	Jusha

Order

CP. No. 44/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter for filing reply to the additional

affidavit filed by Respondents on 31st August, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

Dated: 19th August, 2016.

V. NALLASENAPATHY Member (Technical)